

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3405  
ANSWERED ON:31.08.2012  
FAST TRACK POWER PROJECTS  
Bhujbal Shri Sameer

**Will the Minister of POWER be pleased to state:**

- (a) the details of progress of work on eight Fast Track Power Projects indicating number of power projects out of them that have started generating power in the country;
- (b) the details and name of the power projects operated by multinational companies and their detailed aspects related to efficient functioning along with the quantity and the tariffs of the power generated by these companies;
- (c) whether the concerned State Governments have started purchasing power from the above said companies or because of the default in the power purchase agreement the same is paying penalty to the power company; and
- (d) if so, the details thereof and reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): The details of eight fast track IPP Projects considered for counter-guarantee by Government of India are enclosed at Annex-I. The following four IPPs have been commissioned:

- (i) Dabhol Power Project(RGPPL),Maharashtra.
- (ii) Jegurpadu CCGT (M/s GVK Industries), Andhra Pradesh.
- (iii) Godavari CCGT (M/s Spectrum Power Generation Ltd.), Andhra Pradesh.
- (iv) Neyveli TPS-Zero Unit (M/s STCMS Electric Company),Tamil Nadu

The details of the tariff and power generated by these four commissioned IPPs are enclosed at Annex-II and Annex-III, respectively.

(c) & (d):The entire power generated from four Fast Track Power Projects which are already commissioned is purchased by the beneficiaries under the respective PPAs and there have been no event of default.